

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

Service Tax Appeal No.10115 of 2016

(Arising out of OIA-VAD-EXCUS-001-APP-357-15-16 dated 26/11/2015 passed by Commissioner of Central Excise and Service Tax-VADODARA-I(Appeal))

Riddhi Siddhi Construction

.....Appellant

E/20, Sanskruti Tenaments,
Vadodara, Gujarat

VERSUS

C.C.E. & S.T.-VADODARA-I

.....Respondent

1st Floor...Central Excise Building,
Race Course Circle,
Vadodara, Gujarat-390007

APPEARANCE:

Shri A.X.S. Jiwan, Consultant for the Appellant

Shri Tara Prakash, Deputy Commissioner (AR) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
 HON'BLE MEMBER (TECHNICAL), MR. C L MAHAR**

DATE OF HEARING: 16.02.2023
DATE OF DECISION: 03.05.2023

The appeal is disposed of. For order, see order of date in Service Tax Appeal No. 13939 of 2013.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(C L MAHAR)
MEMBER (TECHNICAL)**

Mehul